

GOVERNMENT OF INDIA  
MINISTRY OF CULTURE  
LOK SABHA  
UNSTARRED QUESTION NO.891  
TO BE ANSWERED ON 12<sup>th</sup> DECEMBER, 2022

**AIMS AND OBJECTIVES OF SEVA BHOJ YOJANA**

**891. SHRIMATISANGEETA AZAD:**

Will the **MINISTER OF CULTURE** be pleased to state:

- (a) whether the Government has achieved the aims and objectives of the SevaBhojYojana (SBY) and if so, the details thereof;
- (b) whether the Government has any data regarding the number of charitable religious institutions from Uttar Pradesh who have get benefitted with this scheme especially in Azamgarh;
- (c) if so, the details thereof; and
- (d) the number and details of charitable religious institutions which have received reimbursement from the Central Government share of CGST and IGST so as to lessen the burden during the last three years and the current year, year-wise and organization-wise?

**ANSWER**

**MINISTER OF CULTURE, TOURISM AND DEVELOPMENT OF NORTH EASTERN  
REGION  
(SHRI G. KISHAN REDDY)**

- (a) Yes Sir. SevaBhojYojana was launched in the year 2018 with the objective to re-imburse Central Goods and Services Tax (CGST) and Central Government's share of Integrated Goods and Services Tax (IGST) paid on purchase of specific raw food items by Charitable/Religious Institutions for distributing free food to public. Accordingly, all the organizations which fulfill the criteria laid down in the scheme guidelines have been reimbursed CGST and Central Government's Share of IGST by the Government. The detail of such organizations is at **Annexure-I**.
- (b) No organizations from Uttar Pradesh including Azamgarh has been found eligible for reimbursement of CGST and Central Government's share of IGST under SevaBhojYojana.
- (c) Does not arise in view of (b) above.
- (d) The number and details of charitable/religious institutions which have received reimbursement under SevaBhojYojana during the last three years and the current year, year-wise and organization-wise is at **Annexure-II**.

**Annexure referred to in reply to Part (a) of the Lok Sabha Unstarred Q. No. 891 due for answer on 12-12-2022**

**Details of CGST and Central Government's share of IGST reimbursed since implementation of the scheme, state-wise and year-wise:**

**(Rs. in lakh)**

<b>Sl. No.</b>	<b>State/UT</b>	<b>2019-2020</b>		<b>2020-2021</b>		<b>2021-22</b>		<b>2022-23 (till date)</b>	
		<b>Nos. of Orgs.</b>	<b>Amount</b>	<b>Nos. of Orgs.</b>	<b>Amount</b>	<b>Nos. of Orgs.</b>	<b>Amount</b>	<b>Nos. of Orgs.</b>	<b>Amount</b>
1.	Punjab	01	171.00	03	169.00	03	154.00	03	143.00
2.	Andhra Pradesh	02	24.90	--	--	-	--	-	-
	<b>Total</b>	<b>03</b>	<b>195.90</b>	<b>03</b>	<b>169.00</b>	<b>03</b>	<b>154.00</b>	<b>03</b>	<b>143.00</b>

**Annexure referred to in reply to Part (d) of the Lok Sabha Unstarred Q. No. 891 due for answer on 12-12-2022**

**Details of CGST and Central Government's share of IGST reimbursed since implementation of the scheme, year-wise and organization-wise:**

**(Rs. in lakh)**

Sl. No.	State/ UT	2019-2020		2020-2021		2021-22		2022-23 (till date)	
		Number/ Name of Organizations	Amount	Number/ Name of Organizations	Amount	Number/ Name of Organizations	Amount	Number/ Name of Organizations	Amount
1.	Punjab	01 [i. Sikh Gurudwara Parbandhak Committee (SGPC)]	171.00	03 [i. Sikh Gurudwara Parbandhak Committee (SGPC)  ii. Dreams & Beauty Charitable Trust, Ludhiana and  iii. Durgiana Temple, Amritsar]	169.00	03 [i. Sikh Gurudwara Parbandhak Committee (SGPC)  ii. Dreams & Beauty Charitable Trust, Ludhiana and  iii. Durgiana Temple, Amritsar]	154.00	03 [i. Sikh Gurudwara Parbandhak Committee (SGPC)  ii. Dreams & Beauty Charitable Trust, Ludhiana and  iii. Durgiana Temple, Amritsar]	143.00
2.	Andhra Pradesh	02 [i. Tirumala Tirupati Devasthanams, Tirupati,  ii. Sri Venkateswara Annapurna-sadam Trust, Tirupati ]	24.90	--	--	-	--	-	-
	<b>Total</b>	<b>03</b>	<b>195.90</b>	<b>03</b>	<b>169.00</b>	<b>03</b>	<b>154.00</b>	<b>03</b>	<b>143.00</b>